

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2432
ANSWERED ON 09.03.2021

BPL CARDHOLDERS

2432. SHRI VIJAY KUMAR:
SHRI. RAMESH CHANDRA MAJHI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the number of BPL cardholders have increased in the country;
- (b) if so, the details thereof including the increased number of BPL cardholders, State-wise/Union-Territorywise;
- (c) whether the Government has received any proposal from the State Governments to increase the number of BPL cardholders; and
- (d) if so, the reaction by the Government thereto alongwith the measures taken in this regard?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

(a) & (b) : The estimation of poverty using poverty line had been done by the erstwhile Planning Commission (now NITI Ayog). The Ministry of Rural Development had been conducting Below Poverty Line (BPL) Census to identify the poor households in the rural areas. The first BPL Census was conducted in 1992, and then in the year 1997 and the last one in 2002.

After 2002 BPL Census, recognizing the multi-dimensional nature of poverty, Socio Economic and Caste Census 2011 (SECC 2011) was conducted in association with the States/UTs. SECC-2011 provides data of households on various aspects of their socio-economic status viz., housing, land-holding/landlessness, educational status, status of women, the differently abled, occupation, possession of assets, scheduled caste/ scheduled tribe (SC/ST) households, income, etc. The beneficiaries under several schemes of Government of India as well as many state governments are selected based on the (i) “automatically excluded households”, (ii) “automatically included households” and (iii) “deprived households” data of SECC-2011. The broad picture of deprived households is reflected in these three categories which is given at **Annexure-1**.

(c) & (d): No request for increase in the number of BPL families has been received from any state government.

Annexure-1.

Lok Sabha Un-starred question no. 2432 due for answer on 09.03.2021				
<i>States/UTs</i>	<i>Total Households</i>	<i>Automatically Excluded Households</i>	<i>Automatically Included Households</i>	<i>Deprived Households</i>
JAMMU & KASHMIR	1601606	761875	13791	586345
HIMACHAL PRADESH	1263756	840852	1938	259855
PUNJAB	3269467	2438567	8004	778245
CHANDIGARH	15657	9250	10	3925
UTTARAKHAND	1479742	823330	4726	429888
HARYANA	2969509	1779954	6519	997129
NCT OF DELHI	1051097	881667	1127	89744
RAJASTHAN	10223073	4069999	72091	5165212
UTTAR PRADESH#	26015592	12466832	68190	10381355
BIHAR	17829066	4793001	37657	10876054
SIKKIM	88723	39442	235	33480
ARUNACHAL PRADESH	201842	118987	3559	72937
NAGALAND	284310	97323	969	182441
MANIPUR	448163	147003	4963	236653
MIZORAM	111626	44437	512	66499
TRIPURA	697062	165435	33343	401458
MEGHALAYA	485897	151711	1224	327506
ASSAM	5743835	1689138	33451	2892859
WEST BENGAL	15756750	3302481	203209	10056266
JHARKHAND	5044234	1566811	52045	2694061
ODISHA	8677615	1628400	119772	5730372
CHHATTISGARH	4540999	819609	112084	3179327
MADHYA PRADESH	11288946	3301696	396787	6748026
GUJARAT	6920473	3236193	31216	2967972
DAMAN AND DIU	31795	16707	3519	6313
DADRA & NAGAR HAVELI	45352	15780	298	25378
MAHARASHTRA	13841960	5440356	227678	6064157
ANDHRA PRADESH	9344180	3595077	59470	4822104
TELANGANA	5643739	3143322	13543	2136159
KARNATAKA	8048664	4022702	30074	2836539
GOA	220731	185010	135	23816
LAKSHADWEEP	10929	9410	13	1455
KERALA	6319215	4388457	14289	1469167
TAMILNADU	10088119	4657981	38549	4704939
PUDUCHERRY	115249	65854	311	40336
ANDAMAN & NICOBAR ISLANDS	68481	39354	168	15976
Total	179787454	70754003	1595469	87303948